

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2860  
ANSWERED ON:18.08.2011  
UTILISATION OF MGNREGS FUNDS  
Guddu Shri Premchandra

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Union Government has received utilisation certificate from various States including Madhya Pradesh in respect of the funds allocated under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details thereof;
- (c) the criteria adopted for allocation of fund to States which have not submitted utilisation certificate; and
- (d) the steps taken/being taken by the Government to obtain utilization certificate?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) & (b): Utilization Certificates for central funds under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), have been received from all MGNREGA implementing States/Union Territories except from one district of Bihar, seven districts of Maharashtra and one district of Jammu & Kashmir.

(c) & (d): 1st tranche of central share under MGNREGA in a financial year is released to States/Union Territories as per the agreed to labour budget subject to settlement of accounts of the financial year before last. 2nd tranche of fund is released only after utilization certificates of previous financial year and provisional utilization certificates of current year are submitted. In case of non receipt of utilization certificates, communications are sent to the concerned States/Districts to submit utilization certificates for release of further funds under MGNREGS.